

the reply given to Unstarred Question No. 1672 on August 5, 1991 and state:

(a) the details of the 91 cases that were rejected with reasons therefor;

(b) the comparative figures of both to whom the flats were allotted/rejected between the same period with specific reasons for rejecting/accepting the applications separately;

(c) the present position with regard to the remaining cases; and

(d) the number of applications received for out of turn allotment of flats/shops/plots between April 1, 1991 till date and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d) The information is being collected and will be placed before the Sabha.

Forest Soil cum Vegetation Survey Centres

4313. SHRI SATYAGOPAL MISRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have taken any decision to wind up or withdraw the Forest Soil Cum Vegetation Survey Centres from Midnapore, West Bengal; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) The Forest Soil-cum-Vegetation Survey Centre at Midnapore forms part of the research infrastructure of the Indian Council of Forestry Research and Education (ICFRE), which is an autonomous organisation. Various proposals for consolidation and restructuring of its research infrastructure are being considered by ICFRE

with a view to improving the quality and coverage of its forestry research activities.

Community Health Officer's Scheme

4314. SHRI M. GNANENDRA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to continue with the community health officer's (CHO) scheme;

(b) if so, the honorarium paid to the community health officers; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) The employment and deployment of the Community Health Officers is with the State Governments under the Minimum Needs Programme. Only training of the Community Health Officers was a Centrally sponsored scheme. As the scheme was not fully accepted by most of the States, the training scheme has been discontinued in the 7th Plan period. As recommended by the National Development Council, the scheme has been transferred to the State Sector.

(b) and (c) The Community Health Officers are regular State Government employees receiving regular pay and allowances. No honorarium is paid to them.

Migration of Labour to Foreign Countries

4315. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of LABOUR be pleased to state:

(a) the number of Indian labourers who migrated to foreign countries for getting jobs during the year 1989-90:

(b) the names of such countries; and

(c) the number of persons returned from abroad after leaving their jobs?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) During the years 1989 and 1990, emigration clearance for employment in the foreign countries was given to 1,25,786 and 1,43,565 persons respectively.

(b) Information is being collected.

(c) Details of workers who have returned from abroad after leaving their jobs are not maintained.

Anganwadi Programme

4316. SHRI HARIKEWAL PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of women workers engaged under Anganwadi's programme in Uttar Pradesh;

(b) the number of Anganwadi workers and helpers in Kerala; and

(c) the amount spent on this programme in Uttar Pradesh during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) As on 30-6-91 the following categories of women workers were engaged upto circle level under the ICDS Programme in U.P.:—

Anganwadi Workers	21258
Helpers	21258
Supervisors	757
Total	43273

In addition, a majority of CDPOs and ACDPOs at the block level as well as Programme Officers at the district level are women.

(b) As on 30-6-91 a total of 7100 Anganwadi Workers and 7100 Helpers were engaged in Kerala.

(c) The total amount of money sanctioned in Uttar Pradesh during 1990-91 for the running of ICDS Programme was Rs. 24.23 crores.

In addition, the Government of India released Rs. 34.35 lakhs to U.P. during 1990-91 under the Wheat Based Nutrition Programme for ICDS beneficiaries. It may be mentioned that the primary responsibility for providing nutrition to ICDS beneficiaries lies with the State Government.

[Translation]

Change in Priority Orders of Projects

4317. SHRI GIRDHARI LAL BHARGAWA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether due to acute shortage of funds, the Union Government have decided to make changes in the priority orders of ongoing projects; and

(b) if so, the names of projects likely to be affected by the above said decision in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir. Priority in respect of ongoing projects of this Ministry is not being changed due to shortage of funds.

(b) Does not arise.

[English]

Circular Railway for Bangalore

4318. SHRI H. D. DEVEGOWDA: Will the Minister of URBAN DEVELOPMENT be pleased to state: